

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS

RAJYA SABHA

UNSTARRED QUESTION NO. 528

TO BE ANSWERED ON TUESDAY 7th FEBRUARY, 2023

[18 Magh, 1944 (SAKA)]

'OFF-BUDGET BORROWING'

No. 528. DR. JOHN BRITTAS:

Will the MINISTER OF FINANCE be pleased to state:

- a) the details of off-budget borrowings by the Government, its departments, CPSEs and other agencies during the last five years, year-wise;
- b) the details of off-budget borrowing by the States and its instrumentalities during the last five years, year-wise;
- c) whether it is a fact that States have demanded continuation of off-budget borrowing without reckoning the same in determining the net borrowing ceiling of the States;
- d) if so, the response of Government thereto;
- e) whether the off-budget borrowings by Government, its departments, CPSEs and other agencies, are included in the own debt of Government; and
- f) if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)**

- (a) The details of off-budget borrowings for last five years are at **Annexure-1**.
- (b) State-wise details of off-budget borrowing declared by the States for the year 2021-22 and 2022-23 (estimated) by State Public Sector companies/corporations, Special purpose vehicles (SPVs) and other equivalent instruments, where principal and/ or interest are to be serviced out of the State Budgets and/or by assignment of taxes/cess or any other State's revenue are at **Annexure-2**.

(c) & (d) Some States including States Governments of Andhra Pradesh, Assam, Telangana, Kerala and Sikkim etc, *inter-alia* requested not to consider the borrowings of State Government entities in determining the Net Borrowing Ceiling of the States. However, considering the effect of bypassing the Net Borrowing Ceiling (NBC) through such borrowings by some States, as pointed out by the Comptroller & Auditor General, it was decided that borrowings by State Public Sector companies/corporations, Special purpose vehicles (SPVs) and other equivalent instruments, where principal and/ or interest are to be serviced out of the State Budgets and/ or by assignment of taxes/cess or any other State's revenue, shall be considered as Borrowings made by the State itself for the purpose of issuing the consent under Article 293(3) of the Constitution of India.

(e) No, Sir.

(f) Does not arise.

Statement of Extra Budgetary Resources (EBRs) (Govt. fully serviced bonds and other resources)

(In ₹ crores)

Part-A – EBRs mobilised through issue of Govt. fully serviced bonds									
Demand No.	Name of the Ministry/Department and Name of the Scheme	2016-17 Actuals	2017-18 Actuals	2018-19 Actuals	2019-20 Actuals	2020-21 Actuals	2021-22 BE	2021-22 RE	2022-23 BE
26	Department of Higher Education	---	---	---	---	---			
	Revitalising Infrastructure and Systems in Education (RISE)								
46	Department of Health & Family Welfare								
	Pradhan Mantri Swasthya Suraksha Yojana	---	---	---	---	---			
60	Ministry of Housing & Urban Affairs								
	Pradhan Mantri Awas Yojana (PMAY) - Urban	---	---	20000.00	---	---			
62	Department of Water Resources, River Development & Ganga Rejuvenation								
	(i) Polavaram Irrigation Project	---	---	1400.00	1850.00	2234.20		751.80	
	(ii) Pradhan Mantri Krishi Sinchai Yojana (Accelerated Irrigation Benefits Programme & other Projects)	2187.00	3105.00	5493.40	1963.30	1922.10			
63	Department of Drinking Water & Sanitation								
	(i) Swachh Bharat Mission (Rural)	---	---	8698.20	3600.00	---	NIL		NIL
	(ii) Jal Jeevan Mission/National Rural Drinking Water Programme	---	---	---	---	---			
71	Ministry of New & Renewable Energy								
	(i) Grid Interactive Renewable Power, Off-Grid/ Distributed & Decentralized Renewable Power	1640.00	---	---	---	---			
	(ii) Pradhan Mantri-Kisan Urja Sanrakshan Evam Utthan Mahabhiyan (PM-KUSUM)	---	---	---	---	---			
78	Ministry of Ports, Shipping and Waterways								
	Inland Waterways Authority of India (IWAI) Projects	340.00	660.00	---	---	---			
79	Ministry of Power								
	(i) Deen Dayal Upadhyaya Gram Jyoti Yojana/SAUBHAGYA	5000.00	4000.00	13827.00	3782.00	2500.00			
	(ii) Power System Development Fund Projects	---	---	5504.70	---	---			
87	Department of Rural Development								
	Pradhan Mantri Awas Yojana (PMAY) - Rural	---	7330.00	10678.80	10811	19999.80			
	Total	9167.00	15095.00	65602.10	22006.30	26656.10		751.80	

Detail of borrowings by State Public Sector companies/corporations, Special purpose vehicles (SPVs) and other equivalent instruments, where principal and/or interest are to be serviced out of the State Budgets and/or assignment of taxes/cess or any other State's revenue

(₹ in crore)

Sl. No	Name of the State	2021-22	2022-23 (estimated)
1	Andhra Pradesh	6287.74	1300.80
2	Arunachal Pradesh	0.00	0.00
3	Assam	238.63	1000.00
4	Bihar	0.00	0.00
5	Chhattisgarh	296.64	2762.81
6	Goa	76.98	0.00
7	Gujarat	0.00	0.00
8	Haryana	21.30	22.05
9	Himachal Pradesh	0.00	0.00
10	Jharkhand	0.00	0.00
11	Karnataka	2500.00	1997.00
12	Kerala	14312.80	2769.71
13	Madhya Pradesh	576.24	1783.51
14	Maharashtra	0.00	0.00
15	Manipur	184.89	82.09
16	Meghalaya	0.00	12.86
17	Mizoram	0.00	0.00
18	Nagaland	0.00	0.00
19	Odisha	0.00	0.00
20	Punjab	797.98	1051.73
21	Rajasthan	0.00	0.00
22	Sikkim	453.55	121.34
23	Tamil Nadu	594.88	746.12
24	Telangana	35257.97	800.00
25	Tripura	0.00	0.00
26	Uttar Pradesh	3951.20	4048.80
27	Uttarakhand	0.00	0.00
28	West Bengal	1089.43	0.00
	Total	66640.23	18498.82